

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT – IV**

3. IA 2623/2022
In
C.P. (IB)/994(MB)2021

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **23.09.2022**

Name of the Parties: M/S. Unipharma Ampoules & Vials Pvt. Ltd
Vs
M/S. Aegis Ampoules and Vials Limited

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

I.A 2623/2022

1. Mr. Dev Upadhyay, Ld. Counsel for the Applicant present. Mr. Sagar Naik, Ld. Counsel for the Corporate Debtor/Respondent present.
2. This is an Application filed by the Applicant for early hearing of the case.
3. The Bench is ready to take up the matter today. However, the Ld. Counsel for the Applicant/Petitioner sought an adjournment.
4. The prayer sought in the I.A. is rejected and I.A. 2623/2022 is dismissed.

Sd/-
MANOJ KUMAR DUBEY
Member (Technical)
/NP/

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)